

12.05 hrs.

Title: Mr. Speaker made observation regarding notices of Motion under Rule 184 submitted by Shri Kirti Jha Azad on internal disturbances in Bihar, Dr. Sanjay Paswan on failure of the Government of Bihar in ensuring security of the weaker sections and Dr. Bikram Sarkar on failure of the administration in providing the security to the minorities SCs & STs in various parts of the country, particularly in West Bengal.

MR. SPEAKER: I have to inform the House that the notices of motion under rule 184 of the Rules of Procedure and Conduct of Business in Lok Sabha received from Shri Kirti Jha Azad regarding internal disturbances in Bihar and from Dr. Sanjay Paswan on failure of the Government of Bihar in ensuring security of the weaker sections etc. were forwarded to the Ministry of Home Affairs for furnishing facts in the matter.

The notice of motion under rule 184 received from Dr. Bikram Sarkar on failure of the administration in providing the security to the minorities, SCs/STs in various parts of the country, particularly in West Bengal has also been forwarded to the Ministry of Home Affairs for facts.

The reply from the Ministry is still awaited.

I would take a decision on the notices on receipt of reply from the Ministry of Home Affairs.
